<u>NOTICE</u>

IT IS HEREBY NOTIFIED for the information of the Advocates and the parties appearing in person at the Principal Seat at Bombay that on 17th and 18th July 2025 :

Ι

The Division Bench presided over by the Hon'ble Shri Justice M. S. Sonak will not be available for judicial work. Urgent mentioning and placing of matters, if any, is allowed before the Division Bench presided over by the Hon'ble Smt. Justice Revati Mohite Dere.

Π

The Hon'ble Shri Justice Jitendra S. Jain will sit Singly in Court Room No.40 and take up the matters pertaining to Single Bench, as per the board to be notified separately.

Dated this 15^{th} day of July 2025

By Order,

Sd/-(A. H. Laddhad) Prothonotary & Sr. Master High Court, Original Side, Bombay. Sd/-(H. M. Bhosale) Registrar (Judl-I) High Court, Appellate Side, Bombay.